**n** .

not so far paid their shares for 1990-91 and 1991-92 amounting to Rs. 23 crores and 19 crores, respectively.

(b) Rs. 16 crores.

(c) In 1994-95 subject to the cosharers contributing their shares in time.

[English]

## Financial assistance for non-conventional energy sources

1761. SHRI GANGADHARA SANIPALLI: Will the Minister of POWER AND NON-CONVENTIO-NAL ENERGY SOURCES be pleased to state:

(a) the details of financial assistance for harnessing non-conventional Energy Sources, State-wise;

(b) whether the Government propose to allot more funds to State like Andhra Pradesh which has large potential of non-conventional energy sources; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENER-GY SOURCES (SHRI KALP NATH RAI): (a) The State-wise outlays for 1991-92 for non-conventional energy programmes in the State sector as approved by the Planning Commission are as follows:

( <i>Ks</i> .	ın	iakns)
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State Andhra Pradesh Arunachal Pradesh					Outlays	
					31 50	
Assam					38	
Bihar					315	
Goa					26	
Gujarat		•			352	
Haryana					70	
Himach		Pradesh			100	
Jammu & Kashmir .					48	

			Outlays
	•	•	52
•			80
sh			400
		•	125
		•	33
		•	60
•		•	34
•		•	50
•	•	•	100
			100
•			360
•		•	50
•		•	254
•		•	67
	•	•	. 320
	•	•	60
ies			
	•	•	150.00
•		•	0.30
	•	•	4.52
•	•		155.00
•	•	•	190.00
•	•	•	25.00
	•	•	2.00
	- - - - - - - - - - -	· · · · · · · · · · · · · · · · · · ·	· · · · · · · · · · · · · · · · · · ·

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(b) and (c) The Plan allocations are finalised after detailed consultations with the States concerned, keeping in view their requirements as well as the resources available.

	DESU	Billing	Syste	m
1762.	SHRI	MADA	N LA	AL KHU-
	RA	NA:		
	SHRI	TAI	RA	CHAND
	KH	ANDEL	.WAL	.:

Will the Minister of POWER AND NON-CONVENTIONAL ENER-GY SOURCES be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "DESU's chaotic billing system" appearing in the Indian Express dated February 8, 1991;

(b) if so, the reaction of Government thereto;

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